

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 64/TT/2015**

**Subject** : Approval of transmission tariff from COD to 31.3.2019 for “**Essar** Gujarat TPS-Bachau 400 kV D/C (triple) line and extension of Bachau Sub-station anticipated COD-1.4.2015” under “Transmission system for connectivity of Essar Power Gujarat Ltd.” in Western Region under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

**Date of Hearing** : 24.4.2018

**Coram** : Shri P. K. Pujari, Chairperson  
Shri A. K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

**Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)

**Respondents** : Essar Power Gujarat Ltd. and 8 others

**Parties present** : Ms. Swapna Seshadri, Advocate, PGCIL  
Shri Vivek Kumar Singh, PGCIL  
Shri S. K. Venkatesan, PGCIL  
Shri S. S. Raju, PGCIL  
Shri V. P. Rastogi, PGCIL  
Shri Amit Yadav, PGCIL  
Shri Rakesh Prasad, PGCIL  
Shri Aryaman Saxena, PGCIL  
Ms. Manya Gupta, PGCIL  
Shri Sakya Singa Chaudhuri, Advocate, Essar Power  
Ms. Molshree Bhatnagar, Advocate, Essar Power

**Record of Proceedings**

The Commission directed to list the instant petition alongwith 13/RP/2018 on 11.5.2018.

By order of the Commission

sd/-  
(T. Rout)  
Chief (Law)



ROP in Petition No. 64/TT/2015